

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:336
ANSWERED ON:27.07.2010
HARMFUL CONTENTS IN PESTICIDES
Venugopal Shri K. C.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has made an assessment of the ingredients/contents in pesticides being used for agriculture purpose which are harmful for human health;
- (b) if so, the details thereof;
- (c) the preventive steps taken by the Government in this regard; and
- (d) the details of the pesticides banned recently in India?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION PROF. K.V. THOMAS

(a) to (c): Insecticides are registered by the Registration Committee constituted under Section 5 of the Insecticides Act 1968 after evaluating the comprehensive data in respect of the product for bio-efficacy, chemistry and safety to human beings. The ingredients of the products are examined from the medical toxicology angle to ensure safety to human beings and animals. Science is a dynamic subject. As such, if any negative feed-back is received, the registered pesticides are reviewed and if required, restriction or ban is imposed.

(d): An updated list of banned pesticides in India is enclosed at Annexure-I.